

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/01050/2018

Date of decision: 03.01.2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Sindhu R.P. Aged 40 years,
D/o Ramachandran Pillai K.
Lab Assistant, Asramam, ESI Hospital,
Kollam, Kollam District,
Residing at Lekshmi Vihar, Ashtamangalam,
Maniyar P.O., Punalur, Kollam District 691 333.

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Applicant

(By Advocate – Mr. K.P.Harish)

V e r s u s

1. Employees State Insurance Corporation,
Head Quarters' Office, Panchdeep Bhawan,
C.I.G. Marg, New Delhi 110 002, rep by its
Director General.
2. The Medical Commissioner, ESIC,
Headquarters, Panchadeep Bhawan,
CIG Marg, New Delhi.
3. The Medical Superintendent (Nodel Officer, Kerala)
ESI Model & Super Speciality Hospital,
Ashramam, Kollam, Kollam District, Kerala 691 002.
4. The Deputy Director,
ESI Model & Super Specialty Hospital,
Ashramam, Kollam, Kollam District, Kerala 691 002.
5. The Regional Director,
Employees State Insurance Corporation,
Regional Office, Panchadeep Bhavan,
N.S. Round, Trissur 680 020.

..... **Respondents**

(By Advocate – Mr. Sandesh Raja, Standing Counsel)

This Original Application having been heard on 03.01.2019, the Tribunal on same day delivered the following:

O R D E R (ORAL)**Per: E.K.Bharat Bhushan, Administrative Member:**

Heard Mr. K.P.Harish, learned counsel for the applicant on admission.

2. Mr.Sandesh Raja, learned Standing Counsel takes notice on behalf of the respondents.

3. The grievance of the applicant, who is a Lab Assistant is that she apprehends that her objections to the draft seniority list, copy of which is available at Annexure A3, have not been taken into account and considered appropriately by the competent authority. She has filed a Annexure A4 representation before the Respondent No.3.

4. Having heard both sides, we feel that the O.A. can be disposed of at the admission stage itself with the consent of both sides by giving a direction to the Respondents to dispose of the pending representation. Accordingly, the competent Respondent is directed to consider and dispose of Annexure A.4 and Annexure A7 representations while finalising the draft seniority list within a period of three months from the date of receipt of a copy of this order by a speaking order and to communicate the same to the applicant.

5. With the above direction, the O.A. stands disposed of *in limine*.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sj*

List of Annexures of the Applicant in O.A. No. 180/01050/2018

Annexure A-1 - True copy of the Service Book of the applicant.

Annexure A-2 - True copy of the Draft Seniority List of Lab Assistant in ESIC Kerala Region.

Annexure A-3 : True copy of the objection filed by the applicant before the 3rd respondent dated 23.03.2017.

Annexure A-4 - A true copy of the representation preferred by the applicant before the 3rd respondent dated 09.06.2017.

Annexure A-5 - A true copy of the Office Order No. 182 of 2017 dated 14.07.2017.

Annexure A6 - A true copy of the Review petition dated 15.07.2017.

Annexure A7 - A true copy of the representation dated 17.7.2017.

Annexure A8 - A true copy of the Order No. 54-A.24/14/1/2018-Admn. dated 12.11.2018.

Annexure A9 - A True copy of the objection filed by the applicant before the 5th respondent dated 04.12.2018.

1. List of Annexures of the Respondents in O.A.No.180/01050/2018

Nil
